

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 1773

TO BE ANSWERED ON THE 4th August 2021

AIRPORTS UNDER PPP MODE

1773. SHRI PRABHAKAR REDDY VEMIREDDY

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the details of airports under PPP mode, State-wise;
- (b) date from which above airports are functioning, airport-wise;
- (c) details of percentage of revenue sharing or annuity to be given to AAI by above airports, airport-wise;
- (d) whether all PPP airports are paying revenue share to AAI;
- (e) if not, details of airports not paying and reasons for not paying and what AAI is doing to collect money from such promoters;
- (f) whether AAI has earned just Rs.16,500 crores from Delhi airport between 2006-07 and 2018-19 in span of thirteen years; and
- (g) if so, reasons therefor and how it is profitable for AAI?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The State-wise details of airports under Public Private Partnership (PPP) mode along with dates on which these airports started functioning under PPP and percentage of revenue share or annuity given to Airports Authority of India (AAI) are at Annexure.

(d) & (e): Delhi International Airport Limited (DIAL) and Mumbai International Airport Limited (MIAL) are paying revenue share @ 45.99% and 38.70% of gross revenue to AAI. DIAL has paid revenue share till December, 2020 and MIAL paid till March, 2020 and also during Financial Year 2020-21, MIAL has made payment for the month of July, 2020. DIAL and MIAL both have invoked Force Majeure clause under Operation, Management and Development Agreement (OMDA) due to the COVID-19 pandemic. The matter is pending under adjudication before Hon'ble High Court of Delhi and Arbitral Tribunal. Ahmedabad, Lucknow and Mangaluru airports have been awarded under Per Passenger Fee (PPF) model instead of revenue share. PPF is payable at these airports. In respect of Hyderabad and Bengaluru airports, Concession Fee @ 4% of gross revenue is payable to Government of India. In respect of Kannur, AAI does not get any revenue share as per the applicable agreement. Additionally, AAI being a shareholder in Hyderabad, Bengaluru and Kannur Airports receives revenue in the form of Dividend as and when declared by the companies. AAI does not have any equity stake in Cochin airport and hence does not receive any revenue share from Cochin Airport.

(f) & (g): From 2006-07 to 2018-19, AAI has received approx. Rs. 16566 crore from DIAL as revenue share @45.99% of Gross Revenue. After taking over the airport, DIAL is paying revenue share to AAI in accordance with the provisions of OMDA. This has significantly contributed to the revenue of AAI, resulting into its financial stability and has allowed it to give more focus on the development/upgradation of airports in remote and backward regions of the country.

ANNEXURE

Annexure to statement referred in reply of Rajya Sabha USQ no. 1773 for answer on 04.08.2021

Airport Name	State/UT	Airport functioning date under PPP	Percentage of revenue share or annuity given to AAI
Cochin Airport	Kerala	10.06.1999	NIL
IGI Airport	Delhi	03.05.2006	45.99% of gross revenue
CSMI Airport, Mumbai	Maharashtra	03.05.2006	38.7 % of gross revenue
RGI Airport, Hyderabad	Telangana	23.03.2008	NIL
KGI Airport, Bengaluru	Karnataka	24.05.2008	NIL
Kannur Airport	Kerala	09.12.2018	NIL
Mangaluru Airport	Karnataka	31.10.2020	Per Passenger Fee Model
CCSI Airport, Lucknow	Uttar Pradesh	02.11.2020	Per Passenger Fee Model
Ahmedabad Airport	Gujarat	07.11.2020	Per Passenger Fee Model